NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \bigcirc

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

61/14

PETITION NUMBER

: Tp 103/17

NAME OF THE PETITIONER (S)

: DR. VIJAY DANAPUR

NAME OF THE RESPONDENT (S)

: AVESTHAGEN LTD.

UNDER SECTION

: 433(e)

S.NO. NAME (IN CAPITAL)

8

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

Shri Yogish N. Desai, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

MEMBER (J)

MEMBER (T)